प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in इ-मेल email: <u>helpdoc@rbi.org.in</u>

March 24, 2017

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

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Auction of State Government Securities (Updated)

The following State Governments have offered to sell 10/15/20 year security by way of auction for an aggregate amount of ₹ 15094.30 (Face Value).

Sr. No.	State	Amount to be raised (in ₹ crore)	Tenure (in Years)	Type of auction
1	Andhra Pradesh	1000	10	Yield based
2	Arunachal Pradesh	128	10	Yield based
3	Assam	1000	10	Yield based
4	Goa	150	10	Yield based
5	Gujarat	1000	10	Yield based
6	Haryana	2100	10	Yield based
7	Himachal Pradesh	700	10	Yield based
8	Jharkhand	195	10	Yield based
9	Karnataka	2135	10	Yield based
10	Meghalaya	147	10	Yield based
11	Nagaland	235	10	Yield based
12	Punjab	145	10	Yield based
13	Rajasthan	653.78	10	Yield based
14	Tamil Nadu*	1200	10	Yield based
15	Telangana	700	20	Yield based
16	Uttar Pradesh	1650	10	Yield based
17	West Bengal	1930.52	10	Yield based
18	Puducherry	25	15	Yield based
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^{*}Tamil Nadu will have an option retain additional amount of ₹ 300 cr

The auction will be conducted on the Reserve Bank of India Core banking Solution (E-Kuber) system on March 27, 2017 (Monday). The Government Stock up to 10% of the notified amount of the sale of each of the stock will be allotted to eligible individuals and institutions

subject to a maximum limit of 1% of its notified amount for a single bid per stock as per the Scheme for Non-competitive Bidding Facility (available on RBI website).

Both competitive and non-competitive bids for the auction should be submitted in electronic format on the Reserve Bank of India Core banking Solution (E-Kuber) system on March 27, 2017 (Monday).

The non-competitive bids should be submitted between 10.30 A.M. and 11.30 A.M. and the competitive bids should be submitted between 10.30 A.M. and 12.00 noon.

The yield percent per annum expected by the bidder should be expressed up to two decimal points. An investor can submit more than one competitive bid at different prices in electronic format on the Reserve Bank of India Core banking Solution (E-Kuber) system. However, the aggregate amount of bids submitted by a bidder should not exceed the notified amount for each State.

The Reserve Bank of India will determine the maximum yield/minimum price at which bids will be accepted. Securities will be issued for a minimum nominal amount of ₹ 10,000.00 and multiples of ₹ 10,000.00 thereafter.

The results of the auction will be announced on March 27, 2017 (Monday) and payment by successful bidders will be made during banking hours on March 29, 2017 (Wednesday) at Mumbai and at respective Regional Offices of RBI.

The State Government Stocks will bear interest at the rates determined by RBI at the auctions. Interest will be paid half yearly on September 29 and March 29 of each year till maturity. The Stocks will be governed by the provisions of the Government Securities Act, 2006 and Government Securities Regulations, 2007.

The investment in State Government Stocks will be reckoned as an eligible investment in Government Securities by banks for the purpose of Statutory Liquidity Ratio (SLR) under Section 24 of the Banking Regulation Act, 1949. The stocks will qualify for the ready forward facility.

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